

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:86
ANSWERED ON:26.02.2002
TRAINING TO MEMBERS OF PANCHAYATS
PUTTASWAMY GOWDA;RUDRAGOUDA PATIL

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government propose to train the members and Sarpanches of the village panchayats regarding their duties and responsibilities etc.; and

(b) if so, the details thereof?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI M. VENKAI AH NAIDU)

(a)&(b): Imparting training to the Members and Chairpersons of Panchayats is the responsibility of the States/Union Territories and the Government of India has been providing limited financial assistance on the request from the States/Union Territories for imparting training to the representatives of Panchayati Raj Institutions. It has now, however, been decided to train all the elected Panchayat functionaries of all levels within a period of three years.